NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/10/2016

NAME OF THE PETITIONER(S) : R. Krishnamurthy

NAME OF THE RESPONDENT(S) : M/s Samuthralakshmi Spinners (P) Ltd. & 4 others

UNDER SECTION

: 397/398

S.No.	Name (in Capital)	Represented by	Signature	
	RANGANATH.K.C.	Sanuthrala	kehne V.C.	organeth
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ORDER

Counsels representing both the parties are present and stated that the settlement between the parties are in progress and prayed for time to make submissions in regard to the outcome of the settlement. Time is extended at request. Put up on 23.01.2018.

Member (Technical)

- 50 _ (S VIJAYARAGHAVAN) (K ANANTHA PADMANABHA SWAMY) Member(Judicial)